

BEFORE THE NATIONAL GREEN TRIBUNAL WESTERN ZONE BENCH

PUNE

Application No. 70/2020

Prafull Shivaji Pise ... Petitioner

Versus

Municipal Council of Chiplun & ors. ... Respondent

**AFFIDAVIT FOR ADOPTION OF REPLY ON**

**BEHALF OF RESPONDENT NO.7**

I, Iqbal Husain Arkate, Age: 60 years, Occupation: Agriculture and Business, Having address at: Unity Plaza, Govalkot Road, Chiplun, District- Ratnagiri, do hereby beg to state on solemn affirmation as under:

1. I say and submit that I have personal knowledge and information of the issue involved in the present petition. I have also gone through the relevant documents of the present matter. Hence, I am filing the present Affidavit being well versed with the facts of the case.
2. It is submitted that I along with the Respondent Nos. 4, 5 and 6 are the owners of the plot in question and are made party Respondent to the present petition.
3. I say and submit that I have gone through the reply of Respondent No. 4 and I adopt the same as my Affidavit in Reply.
4. Hence I am filing the present Affidavit for Adoption. The Reply of Respondent No. 4 may kindly be considered to be my Reply to the petition. Hence this Affidavit.

Solemnly affirmed on this the 13<sup>th</sup> day of January, 2021

Affiant

I know the Affiant

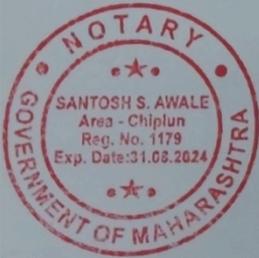
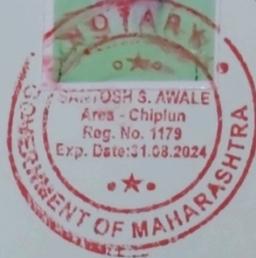
*Bhide*

Advocate

(Adv Amey Shekhar Bhide)



*MAHA*



Solemnly affirmed before me  
by Mr./Mrs. *Iqbal. Musain Arkar*  
Who is Identified to me by  
Mr./Mrs. *Amey Shekhar Bhide*  
Who I Know Personally

*S Santosh*  
**SANTOSH S. AWALE**  
Reg. No. 1179  
NOTARY & ADVOCATE  
Radhakrishna Sahaniwas Wadanaka  
Bapat Ali, Chiplun, Tal. Chiplun  
Dist. Ratnagiri 415 605

Noted and Registered  
at Sr. No. *95 / 2021*

13 JAN 2021

